

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2535
TO BE ANSWERED ON 04.08.2023

REHABILITATION OF VICTIMS OF HUMAN TRAFFICKING

2535: SHRI PRATAP CHANDRA SARANGI:
SHRI SANGAM LAL GUPTA:
DR. RAMAPATI RAM TRIPATHI:
SHRI P.P. CHAUDHARY:
SHRI ANURAG SHARMA:
SHRI MAHENDRA SINGH SOLANKY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the amount of financial assistance provided to the States/UTs in border areas to set up Protection and Rehabilitation Homes for the victims of trafficking particularly minor girls and young women;
- (b) the present capacity of Rehabilitation Homes and the facilities available in those homes, State-wise including Uttar Pradesh and Rajasthan;
- (c) whether the Ministry is planning to set up new shelter homes in the border areas including the above said States;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the details of the steps undertaken by the Ministry for generating awareness among women and children who are vulnerable to trafficking, particularly in the said States; and
- (f) the data on the number of trafficking cases reported and those rescued in the said States under the Ujjawala Scheme of the Ministry?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) &(b): Under the newly approved Mission Shakti, Swadhar Greh - for women in difficult circumstances and Ujjawala Home - for prevention of trafficking have been merged and known as Shakti Sadan which is an Integrated Relief and Rehabilitation Home for the women in distress situations and difficult circumstances.

The residents of Shakti Sadan are provided with shelter, food, clothing, counselling, primary health facilities, vocational training, other daily requirements, etc. Besides, Rs.500/- per month per beneficiary is transferred in their Jan Dhan Account, which cannot be withdrawn by the account holders during their stay in the Home.

The facilities of these Homes can also be availed by the children accompanying women. Unmarried girls up to any age and boys up to 12 years of age can stay in Shakti Sadans with their mothers (boys above 12 years of age need to be shifted to the Children Homes run under JJ Act/Mission Vatsalya).

The Shakti Sadan is also to be linked with nearby police stations so as to ensure safety, security and well-being of women. State/UT-wise number of Shakti Sadan and beneficiaries including Uttar Pradesh and Rajasthan is at **Annexure-I**.

(c) & (d): Shakti Sadan is a demand driven Centrally Sponsored Scheme where States/UTs forward proposals on the basis of requirement assessed by them as per local needs and requirement of the States/UTs including for border areas and the proposals are approved in the Programme Approval Board of the Ministry.

(e): The Ministry engages with the State/UTs regularly and through its various Schemes i.e. Beti Bachao Beti Pado (BBBP), One Stop Centre (OSC) and Women Help Line (WHL) which envisages to provide 24 hours emergency and non-emergency response to women, both in public and private spaces by linking them with appropriate authority such as Police, OSC, Hospital, Legal Services etc. Through these measures work towards generating awareness among women and children.

(f): The State Government of Uttar Pradesh has informed that total 502 women benefited under Ujjawala Scheme during the period from 2017-18 to 2021-22.

The State Government of Rajasthan has informed that total 118 women benefited under Ujjawala Scheme during the period from 2018-19 to 2022-23.

Annexure-II

Annexure with regard to reply to Parts (a) & (b) of Lok Sabha Unstarred Question No.2535 for answer on 04.08.2023 regarding Rehabilitation of Victims of Human Trafficking asked by Shri Pratap Chandra Sarangi, Shri Sangam Lal Gupta, Dr. Ramapati Ram Tripathi, Shri P.P. Chaudhary, Shri Anurag Sharma and Shri Mahendra Singh Solanky Hon'ble Members of Parliament (LS).

State/UT-wise number of Shakti Sadans and beneficiaries

S.No	Name of State/UT	Shakti Sadan			
		(Swadhar Greh)	Number of Beneficiaries	(Ujjawala Home)	Number of Beneficiaries
1.	Andaman & Nicobar Islands	1	3	-	-
2.	Andhra Pradesh	21	429	5	135
3.	Arunachal Pradesh	1	24	-	-
4.	Assam	17	365	19	223
5.	Chandigarh	1	10	-	-
6.	Chhattisgarh	2	23	2	15
7.	Delhi	2	59	-	-
8.	Goa	2	41	1	3
9.	Gujarat	6	121	-	-
10.	Himachal Pradesh	1	18	-	-
11.	Jammu & Kashmir	2	46	-	-
12.	Jharkhand	5	52	2	27
13.	Karnataka	51	1621	14	307
14.	Kerala	7	137	2	25
15.	Madhya Pradesh	15	347	-	-
16.	Maharashtra	10	178	4	79
17.	Manipur	23	616	22	769
18.	Meghalaya	2	265	-	-
19.	Mizoram	11	105	1	20
20.	Nagaland	2	23	-	-
21.	Odisha	52	1662	16	288
22.	Punjab	2	24	-	-
23.	Rajasthan	8	157	1	30
24.	Sikkim	1	17	-	-
25.	Tamil Nadu	35	967	-	-
26.	Telangana	18	390	2	33
27.	Tripura	3	83	-	-
28.	Uttar Pradesh	13	385	-	-
29.	Uttarakhand	-	-	2	17
30.	West Bengal	33	794	1	22
	Total	347	8962	94	1993